



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR		
REGIONAL WORKSHOP FOR ADVOCATES ON NEW CRIMINAL LAWS		
<i>THROUGH ONLINE AND OTHER MODES OF COMMUNICATION</i>		
DAY ONE – 31.05.2024		
SESSIONS	TIME	TOPICS
I	4:00 p.m. to 4:15 p.m.	Inauguration of the Course By: Director, MPSJA
II	4:15 p.m. to 5:45 p.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 - Addition & Alterations In BNSS in comparison to CrPC (Contd...) By: Shri Manish Sharma, Faculty Member (Jr.1), MPSJA
<i>BREAK (5:45 p.m. to 6:00 p.m.)</i>		
III	6:00 p.m. onwards	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 - Addition & Alterations In BNSS in comparison to CrPC By: Shri Manish Sharma, Faculty Member (Jr.1), MPSJA
DAY TWO – 01.06.2024		
SESSIONS	TIME	TOPICS
I	4:00 p.m. to 5:30 p.m.	Overview of Bharatiya Nyaya Sanhita, 2023 (BNS) and comparison with Indian Penal Code, 1860 - Addition & Alterations In BNSS in comparison to IPC By: Dr. Dharmendra Kumar Tada, Faculty Member (Sr.), MPSJA
<i>BREAK (5:30 p.m. to 5:45 p.m.)</i>		
II	5:45 p.m. onwards	Overview of Bharatiya Sakshya Adhinyam, 2023 (BSA) and comparison with Indian Evidence Act, 1872 - Modification, Alteration & Addition in BSA <i>Followed by valedictory</i> By: Shri Amit Singh Sisodiya, OSD, MPSJA

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR